NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.117/BB/ 2017	-	For hearing	Rule-6 of IB	Sri G.V. Sudhindra Vs American Road Technology & Road Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

ANUPAMA HEBBAR 1.

2. AGREAL RECOVER

9449041400

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Heard in part. Poovayya & Co. filed vakalath for Petitioner. Counsel for Respondent filed memo along with additional documents. For continuation list it on 23/01/2018.

Member (T)

Member (J)